

rising cost of living. My point of order is this. The question which has been admitted relates to cheap grain shops. So, the hon. Minister should say whether there are cheap grain shops. He should not mention other things.

Mr. Speaker: Even if there are no cheap grain shops, he must say that some have been opened?

Shri Nambiar: He must say 'No'.

Mr. Speaker: That is what he says.

Shri S. C. Samanta: May I know whether there is any legal provision to ensure the implementation of this decision of the tripartite conference?

Shri R. K. Malviya: No Sir, there is no legal provision. This was a decision take at the tripartite conference.

Shrimati Savitri Nigam: May I know whether Government have received any complaint to the effect that the supply in these cheap grain shops is not regular?

Shri B. K. Malviya: Where there is a complaint, it is looked into.

offences under the Burmese immigration or registration laws are in detention in that country.

(b) and (c). No cases of inhuman treatment have come to the notice of the Government of India. The Embassy of India, Rangoon, renders all possible assistance to such persons in the matter of issue of travel documents and investigation of complaints.

Trespassing of Pakistanis into Tripura

- *589. {
Shri D. C. Sharma:
Shri Bishanchander Seth:
Shri Chattar Singh:
Shri B. P. Yadava:
Shri Dhaom:
Shri S. N. Chaturvedi.
Shri P. C. Borooah:
Shri Rishang Keishing:
Shri Balkrishna Wasnik:
Shri Yashpal Singh:
Shri P. K. Ghosh:
Shri Gulshan:
Shri Solanki:
Shri P. H. Bheel:
Shri N. R. Laskar:
Shri Ramachandra Ulaka:
Shri Surendranath
Dwivedy:

Will the Prime Minister be pleased to state:

(a) whether Pakistanis have infiltrated into the disputed 30-mile territory between Tripura and East Pakistan along the Feni river and tried to collect taxes forcibly from the villages in the region;

(b) whether a protest note has been lodged with Pakistan Government; and

(c) if so, the nature of reply received and the action proposed to be taken in the matter?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir. It has been reported that Pakistanis are collecting the "gharchukti" tax from the residents of an area at the headwaters of the River Fenny, about which there is some dispute; the area lies along the

WRITTEN ANSWERS TO QUESTIONS

Indians in Burma

*583. **Dr. L. M. Singhvi:** Will the Prime Minister be pleased to state:

(a) whether any person or persons of Indian origin are still being detained in Burma for violation of citizenship and/or domicile laws;

(b) whether the Government of India have taken any steps to secure human treatment and proper legal status for such persons in Burma; and

(c) if so, the result thereof?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Some persons of Indian origin who are under orders of deportation from Burma or have committed

Tripura-East Pakistan border. Taxes are being collected by Pakistan, in contravention of border agreements.

(b) and (c). The Tripura Government have protested to the East Pakistan authorities and have asked for a meeting between the officials of Tripura and East Pakistan. There has been no response from Pakistan to this proposal for a meeting of revenue officials of the two sides.

Non-Official Price Intelligence Service

*590. **Shri Biḥuti Mishra:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a new agency called non-official price intelligence service has been sponsored by the Planning Commission;

(b) if so, the main lines of activities and the purpose of this agency; and

(c) the achievements made by the agency?

The Deputy Minister of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a): Yes, Sir.

(b) and (c). A Statement is placed on the Table of the House. [Placed in Library, See No. LT-2124/63].

Anti-Indian Propaganda by Chinese

*591. **Shri Hari Vishnu Kamath:** Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 2 on the 18th November, 1963 and state:

(a) whether steps have been or are being taken to counter the ceaseless propaganda offensive by powerful Chinese transmitters on the Himalayan border;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): (a) and (b). The power of transmitters at Gauhati and Kurseong has been raised to make their service more effective in the areas around them. Radio Stations with 1 kw mediumwave transmitters have been established at Kohima and Imphal. The power of the transmitter at Srinagar has been raised. It is also proposed to set up a high power mediumwave transmitter at Simla. New services in NEFA—Assamese, Ladakhi and a service for troops—have also been started.

For strengthening shotwave broadcasts from Delhi, two high power shortwave transmitters have been set up and two more are under installation. Under the Third Plan, provision has been made for the installation of five more high power shortwave transmitters in Delhi to augment AIR's External Services.

In addition to the above, proposals for installation of a few more powerful transmitters are also under consideration of Government.

The pattern of AIR's programme has also been recast. A large number of talks, features and newsreels have been introduced with a view *inter alia* to explaining different aspects of the situation, providing the latest information and countering false propaganda by the Chinese.

(c) Does not arise.

तारापुर प्रणशक्ति केन्द्र

५६२. श्री दसवन्त : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) तारापुर प्रणशक्ति केन्द्र के कब तक चालू हो जाने की संभावना है ;

(ख) क्या स केन्द्र म पैरा होने वाली बिजली के वितरण का प्रश्न कुछ समय से विचाराधीन है ; और